

MT on 01.06.2014 to a low of 348 lakh MT on 01.03.2015. Thus, on the overall, there is sufficient capacity for stocking the Central Pool foodgrains.

(c) For proper storage and management of foodgrains, the following steps are being taken:

1. FCI maintains a close and regular liaison with the State Governments, Railways and other agencies for effective coordination in procurement, stocking, transportation and distribution of the foodgrains.
2. Normal precautions like cleaning, proper stacking, spraying of insecticide, fumigation, pests control, inspection and surveillance are taken during storage to maintain quality of the foodgrains.
3. Augmenting of storage capacity by FCI.

Procurement of foodgrains by FCI

195. SHRIMATI SASIKALA PUSHPA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the FCI has reduced procurement of foodgrains in the recent past, if so, the details thereof and the reasons therefor;

(b) the details of procurement made by FCI during the last two years, State-wise and year-wise;

(c) whether it is a fact that the private parties are allowed to procure foodgrains; and

(d) if so, the details of the names of such private parties, quantities and the rate at which they are procured, during each of the last two years?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) Food Corporation of India (FCI) /State Agencies procure all the foodgrains conforming to the prescribed specifications at the Minimum Support Price (MSP) offered for sale at specified centers by the farmers. Under Decentralized Procurement (DCP) Scheme, State Governments themselves procure, store and distribute foodgrains under Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS). If the stocks of the foodgrains procured by the State Government exceeds its allocation under TPDS and other Welfare Schemes, such excess stocks are taken by the Food Corporation of India (FCI). In Non-DCP States, FCI undertakes procurement of wheat or paddy as per plan prepared by the State Government and purchase centres assigned to FCI. In the case of paddy procured by the State Agencies in Non-DCP States, the rice derived from it is directly received by FCI only. Thus, with increase in the procurement of

wheat by the State Agencies and expansion of DCP Scheme, the level of procurement of wheat and rice by FCI has gradually reduced over a period. The details showing procurement of Rice and Wheat by FCI during the last two years and current year are given in the Statement-I & II respectively (*See below*).

(c) Government has a policy to allow private parties to procure the foodgrains for Central Pool. However, no procurement actually was carried out through any private party/agency for central pool during the last three years by FCI. Private traders/millers do procure wheat/paddy directly from the farmers for their own private trade/business.

(d) Question does not arise.

Statement-I

Procurement of rice by FCI during last two years and current year

(Figures in lakh tonnes)

Sl. No.	States/UTs	KMS 2012-13	KMS 2013-14	KMS 2014-15*
1.	A.P.	54.79	29.47	12.46
2.	Telangana	-	32.10	3.61
3.	Assam	0.15	0.00	0.03
4.	Bihar	0.00	0.00	0.00
5.	Chhattisgarh	18.62	22.04	12.44
6.	Gujarat	0.00	0.00	0.00
7.	Haryana	25.72	23.45	19.34
8.	Himachal Pradesh	0.01	0.00	0.00
9.	Jharkhand	0.00	0.00	0.00
10.	Jammu and Kashmir	0.02	0.00	0.00
11.	Karnataka	0.00	0.00	0.00
12.	Kerala	2.39	0.00	0.00
13.	Madhya Pradesh	0.20	0.01	0.00
14.	Maharashtra	1.60	1.32	0.57
15.	Odisha	0.34	0.04	6.35
16.	Punjab	83.22	80.65	68.21
17.	Rajasthan	0.00	0.00	0.00

Sl. No.	States/UTs	KMS 2012-13	KMS 2013-14	KMS 2014-15*
18.	Tamil Nadu	0.00	0.00	0.00
19.	Uttar Pradesh	22.04	11.07	15.27
20.	Uttarakhand	3.15	2.40	1.94
21.	West Bengal	5.28	0.17	0.16
	Others	0.13	0.12	0.10
	TOTAL	217.67	202.84	140.48

* KMS 2014-15 is under progress. Figures reported as on 15.04.2015.

Statement-II

Procurement of wheat by FCI during last two years and current year

(Figures in lakh tonnes)

Sl. No.	States/UTs	RMS 2013-14	RMS 2014-15	RMS 2015-16*
1.	Punjab	19.40	18.38	0.00
2.	Haryana	7.25	8.00	0.00
3.	Uttar Pradesh	0.09	0.50	0.03
4.	Madhya Pradesh	-	0.00	0.00
5.	Bihar	-	-	0.00
6.	Rajasthan	12.13	8.40	0.09
7.	Uttarakhand	Neg.	0.00	0.00
8.	Chandigarh	0.08	0.05	0.01
9.	Delhi	Neg.	-	0.00
10.	Gujarat	Neg.		0.02
11.	Jharkhand			0.00
12.	Maharashtra			0.00
13.	Himachal Pradesh		Neg.	0.00
14.	Jammu and Kashmir			0.00
15.	West Bengal			0.00
	TOTAL	38.95	35.33	0.15

* RMS 2015-16 is under progress. Figures reported as on 15.04.2015.